

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.414
CP/87/ND/2022

IN THE MATTER OF:

Pravesh Aggarwal	...	Applicant
Versus		
Arsn Agro Private Limited And Ors.	...	Respondent

Order under Section 241-242 of Companies Act, 2013.

Order delivered on 07.03.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Dhruv Dewan, Adv., Mr. Dhruv Sethi, Adv. & Mr. Prayuj Sharma, Adv.
For the Respondent	:	

ORDER

CP/86/ND/2022 being connected matter is listed on 25.04.2023.

Therefore, let this CP/87/ND/2022 be listed for hearing on
25.04.2023.

Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)